

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1943
ANSWERED ON:06.12.2005
OFF CAMPUS CENTRES
Sujatha Smt. C.S.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether UGC rules prohibits conducting of Off-Campus Centres by the Deemed Universities;
- (b) if so, whether any such cases where such universities / institutions conducting off-campus centres have been brought to the notice of the Government;
- (c) if so, the details thereof;
- (d) whether the Amrita Institute of Medical Sciences in Kochi was established as an off-campus centre of the Amrita Vidyapeet at Coimbatore;
- (e) if so, whether the various medical / para-medical courses conducted by the AIMS at Kochi have the recognition of the UGC; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. KANTI SINGH)

(a): As per the guidelines of University Grants Commission (UGC) for institutions declared as deemed to be universities, it is permissible to them to open their centres in places other than their headquarters with the prior approval of UGC and that of the concerned State Government.

(b) & (c): Does not arise.

(d) to (f): According to the UGC, the Amrita Institute of Medical Sciences and Research (AIMS), Kochi (Kerala) is a constituent unit of Amrita Viswavidyapeetham, (Deemed to be University), Coimbatore. This centre has been included under the ambit of Amrita Viswavidyapeetham by the Government of India on the recommendation of the UGC vide Notification No. F. 9-25/2000-U.3 dated 13th January 2003. AIMS, Kochi is approved by the Medical Council of India and is now a constituent centre of the Amrita Viswavidyapeetham. The degree / diploma for the courses conducted at AIMS, Kochi are awarded by the Amrita Viswavidyapeetham, which, being a Deemed to be University under Section 3 of the UGC Act, 1956, is empowered to conduct courses and award degrees specified by the UGC under Section 22 of the UGC Act.